

ATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Comp. App. (AT) (Insolvency) No. 741 of 2020

IN THE MATTER OF:

Maharashtra Seamless Ltd.

...Appellant

Versus

S. Hari Prasad & Ors.

...Respondents

Present:

For Appellant : **Mr. Ajay Bhargava, Ms. Wamika Trehan and Ms. Maithili Moondra, Advocates**

For Respondents : **Mr. Aditya Verma and Mr. Shrey Patnaik, Advocates for R-3**

ORDER
(Through Virtual Mode)

14.09.2020 Notices directed against the Respondents are reported to be in transit. However, Mr. Aditya Verma, Advocate has appeared on behalf of Respondent No. 3. Appearance of Respondent Nos. 1, 2 and 4 is awaited. Learned counsel for Respondent No. 3 may file reply-affidavit within two weeks.

Let the matter be posted 'for Admission (After Notice)' on **15th October, 2020.**

The interim directions to be continued.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

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